

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Special Bench)**

**Item No.-512**

IB-657/ND/2021

IA/5880/2024, IA/88/2025, IA/5514/2024, IA/4133/2024

**IN THE MATTER OF:**

Manish Aneja & Ors.

**.....Applicant**

**Vs.**

Revital Reality Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 7 IBC

**Order delivered on 19.05.2025**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**MS. REENA SINHA PURI,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Mr. Abhishek Anand, Mr. Abhiyudai Singh, Ms. Gauri Rishi, Mr. Swai Sharma, Mr. Srish Juneja, Adv. in IA/5514/2024  
Mr. Dhanunjay, Adv. in IA/5880/2024  
For the Respondent : Mr. Ishan Dewan, Mr. V. Siddharth, Adv. for R 16 in IA/88/2025 & R 1 in IA/4133/2024

**ORDER**

List the matter before the Regular Bench on **15.07.2025**.

**Sd/-  
(REENA SINHA PURI)  
MEMBER (T)**

**Sd/-  
(MAHENDRA KHANDELWAL)  
MEMBER (J)**